BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.A No. 448/2012 in CP No. 495/2012.

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company		Silverstone Construction Pvt Ltd & AnrVs- Eastern Manufacturing Pvt Ltd & Ors.		
Uı	nder Section	397-398	ersone in comed er oder fallog streen	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of Signature with date	

1. Promit Kumer Ray Sr. Advocate & Barrister. | Ry no. 7. 2. Rajib Hullich Advocate

1. No. Adilya Karolie, A 3 2-1 Mr. S Socker, Aou

29/11/17

1. Saunak Mitra, Adv.

2. Aritra Basu, Adv.

3. Sanjew Juivelli, Adv.

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 and 7 are present.

It appears that Hon'ble NCLAT has passed an order in Company Appeal (AT) No. 277 of 2017 [Silverstone Constructions Private Limited & Anr -versus- Eastern Manufacturing Private Limited & Ors.) on 24/11/2017.

Parties are directed to comply with the order of the Hon'ble NCLAT within 15 days from today.

List on 05/01/2018.

Interim order, if effective, then it may be extended till next date of hearing.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)